

**Reports (2021-22) of the Samagra Shiksha Abhiyan of Kerala and Goa and related Papers**

**शिक्षा मंत्रालय में राज्य मंत्री (श्रीमती अन्नपूर्णा देवी):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (1) (a) Annual Report of the Samagra Shiksha Abhiyan, Goa, for the year 2021-22.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (2) (a) Annual Report of the Samagra Shiksha Abhiyan, Kerala, for the year 2021-22.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (1) and (2) See No. L.T. 10092/17/23]

**Notifications of the Ministry of Education**

**शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार):** महोदय, मैं केन्द्रीय संस्कृत विश्वविद्यालय अधिनियम, 2020 की धारा 44 की उप-धारा (2) के अधीन शिक्षा मंत्रालय (उच्चतर शिक्षा विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी) में सभा पटल पर रखता हूँ :-

- (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under sub-section (2) of Section 44 of the Central Sanskrit Universities Act, 2020:—
- (1) No. (ii) LBSNU/REG / (11) / Ordinance / 2023, dated the 7<sup>th</sup> August, 2023, publishing the Ordinances-2023 of Shri Lal Bahadur Shastri National Sanskrit University.
- (2) No. (ii) LBSNU/REG / (11) / Ordinance / 2023, dated the 7<sup>th</sup> August, 2023, publishing the Regulations - 2021 of Shri Lal Bahadur Shastri National Sanskrit University.

[Placed in Library. For (1) and (2) See No. L.T. 10073/17/23]

- (B) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No.IIMB/Reg/590/2023, dated the 31<sup>st</sup> August, 2023, publishing the Indian Institute of Management Bangalore Regulation, 2023, under Section 37 of the Indian Institutes of Management Act, 2017.

[Placed in Library. See No. L.T. 10072/17/23]

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## REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

**श्री विजय पाल सिंह तोमर** (उत्तर प्रदेश): महोदय, मैं श्रम और रोजगार मंत्रालय से संबंधित "कर्मचारी राज्य बीमा निगम-ईएसआई योजना के तहत प्रयोज्यता और हितलाभ, ईएसआई अस्पतालों का कार्यकरण और कायिक निधि का प्रबंधन" विषय के संबंध में विभाग-संबंधित श्रम, वस्त्र और कौशल विकास संबंधी संसदीय स्थायी समिति (2022-23) के इक्यावनवें प्रतिवेदन\* की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

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## REPORTS OF THE COMMITTEE ON PUBLIC ACCOUNTS

**SHRI SHAKTISINH GOHIL** (Gujarat): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2023-24):—

- (i) Seventy-fourth Report on 'Ground Water Management and Regulation'; and
- (ii) Seventy-fifth Report on 'Issues related to Cultural Institutions'.

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## STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

**शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार)** : महोदय, मैं 'देश में विद्यार्थियों द्वारा की जाने वाली आत्महत्याएं' के संबंध में 29 मार्च, 2023 को राज्य सभा में अतारांकित प्रश्न सं. 3231 के दिए गए उत्तर के संशोधनार्थ एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

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\* The Report was presented to the Speaker, Lok Sabha, on 11th September, 2023 under Direction 71 A (1) of the Directions by the Speaker, Lok Sabha, when the House was not in Session and the speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha. The Chairman, Rajya Sabha had seen the Report on 13.09.2023.